

IN THE COURT OF IV ADDL. DISTRICT AND SESSIONS COURT,BALLARI(COMMERCIAL COURT)

Sl. No.	Case Number	Petitioner	Respondent	Case Nature	Disposal Date
1	COMEX/111/2019	M/s Shriram Transport Finance Co Ltd Ballari r/by its GPA Holder B Shambulinganagouda	Y Mallikarjuna Reddy S/o Y Thimma Reddy	Arrest,Immovable Property Attachment,Movable Property Attachment,Salary Attachment	09-10-2019
2	COMEX/165/2019	M/s Shriram Transport Finance Co Ltd Sandur r/by its PAH Dakshinamurthy G	Basavarajappa B Son of B Bandrappa	Arrest,Immovable Property Attachment,Movable Property Attachment	09-10-2019
3	COMOS/68/2019	M/s Patil Petroleum Basavanabagewadi by its Partner Suraj S/o Ramesh Patil	M/s Snigdha Constructions International Pvt Ltd having its Camp Office at B Bagewadi Taluk	Money Suit	10-10-2019
4	COMEX/72/2019	M/s Shriram Transport Finance Co Ltd Ballari r/by its PAH Shambulingana Gowda	B Sreenivasulu Son of Honnurappa	Movable Property Attachment	10-10-2019
5	COMEX/229/2019	M/s Shriram Transport Finance Co Ltd Ballari r/by its GPA Holder B Shambulinganagouda	Vadde Hanumanthappa Son of Vadde Govindappa	Arrest,Immovable Property Attachment,Movable Property Attachment,Salary Attachment	10-10-2019
6	COMOS/187/2019	Smt Nazneen W/o Abdul Rehman	Mohammed Imtiaz Proprietor of Natioonal Sanitations	Money Suit	10-10-2019
7	COMMISC/2/2019	KSFC Bijapur R/by its Br Manager Dr Ganapathi S/o Lobo Rathod	Srinivas Ravatmal Chindak Since dead by his LRs on record	Arrest,Immovable Property Attachment,Movable Property Attachment	11-10-2019
8	COMOS/36/2019	SriJarla Galyanaik So Late Laxma Naik	MsNSL Sugars LtdSiruguppa		14-10-2019
9	COMOS/167/2019	Canara Bank Cantonment Branch Ballari r/by its Manager S Sudarshana Gouda	Shiva Tyres by its Prop Shiva Ram AK S/o AK Erana	Money Suit	14-10-2019

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10	COMOS/52/2019	SriSyed Shakir Ali s/o Syed Ibrahim Sab	Smt Lavanya w/o Narayana	Arrest,Immovable Property Attachment,Movable Property Attachment,Salary Attachment	15-10-2019
11	COMOS/185/2019	M/s Brindavan Distributors Ballari r/by its GPA Holder Suresh Kumar Bafna S/o Chhaganlal Bafna	M/s Sreenath Fashions Rayadurgam AP r/by its Prop Gevaram	Money Suit	16-10-2019
12	COMOS/23/2019	M/s Jai Raj Ispat Limited represented by its Power of Attorney holder SriKatakam Suneel Babu	M/s Vaishnodevi International Pvt Limited		18-10-2019
13	COMOS/35/2019	SriBelagal Basavaraj alias JBasavaraj S/o Dhanapathi	MChittiraju S/o Late MSubbaraju		21-10-2019
14	COMOS/133/2019	State Bank of India Gajendragad r/by its Sr Manager Ravi Shrinivasan	Manjunath Son of Vasappa Pammar	Money Suit	21-10-2019
15	COMEX/241/2019	M/s Cholamandalam Investement and Finance Co Ltd Ballari by its PAH	Kankappa Son of Bhimanna	Arrest,Immovable Property Attachment,Movable Property Attachment	21-10-2019
16	COMEX/248/2019	M/s Cholamandalam Investement and Finance Co Ltd Ballari by its PAH	Bidhanachandra Son of Sudhir	Arrest,Immovable Property Attachment,Movable Property Attachment	21-10-2019
17	COMOS/89/2019	M/s Badrashree Steel and Power Ltd Hospet r/by its Manager Sri Sudhir Yadav	Ms Shivam Smelters Pvt Ltd Medak District Telangana State	Money Suit	23-10-2019
18	COMEX/297/2019	M/s Shriram Transport Finance Co Ltd Ballari r/by its GPA B Shambulinganagouda	Mahaboob Basha Son of Nazeer Ahmed	Arrest,Immovable Property Attachment,Movable Property Attachment,Salary Attachment	23-10-2019
19	COMOS/128/2019	MsChetan road Ways Rept by its partner ChetanSMunvar	TamilselviM MsNamakal Sri Krishna Transport Co and Commissioner agents Rept by its Prop K	Money Suit	24-10-2019

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20	COMOS/112/2019	The Manager Corporation Bank Moka Branch Moka Ballari taluk and district	D Venkatarama Reddy S/o Seetharamareddy	Money Suit	30-10-2019
21	COMOS/85/2019	Vikas Souharda Co Operative Bank Ltd Hospet r/by its CEO Smt E Uma Devi	ING Vysya Bank Ltd Hospet r/by its Branch Manager	Money Suit	31-10-2019
22	COMAS/59/2019	M/s Zion Impex r/by its Partner Mr Nirav Shah	Chitradevi Baldota r/by her Authorized Person U Taradevaiah		31-10-2019
23	COMEX/244/2019	M/s Cholamandalam Investement and Finance Co Ltd Ballari by its PAH	Kadarasab Son of Hussain Peer	Arrest,Immovable Property Attachment,Movable Property Attachment	31-10-2019